

**Y.V.S.B.GPARDHA SARADHI  
REGISTRAR GENERAL**



**AMARAVATI,  
DT: 04.12.2025.**

**ROC.NO.1023/ 2025-B.SPL.,**

To

All the Unit Heads.

Sir / Madam,

**SUB: SARDAR VALLABHBHAI PATEI NATIONAL POLICE ACADEMY** - Inviting applications for filling up of one post of Assistant Director (Law), General Central Service, Group "A" Gazetted, Non-Ministerial Level-11 in the Pay Matrix, to be filled on a deputation basis at Sardhar Vallabhbhai Patel National Police Academy, Hyderabad– willingness from the eligible officers – Called for – Regarding.

**REF:** Letter D.O.No.SVPNPA-ESST0A-3(E309)/1/2018-Oo AO (Estt) Date. 10<sup>th</sup> November, 2025 from the Director, Sardhar Vallabhbhai Patel National Police Academy, Hyderabad along with enclosures.

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Adverting to the above subject and reference cited, it is to inform you that the Director, Sardhar Vallabhbhai Patel National Police Academy, Hyderabad has sent the circular for filling up of one post of Assistant Director (Law), General Central Service, Group "A" Gazetted, Non-Ministerial Level-11 in the Pay Matrix, to be filled on a deputation basis at Sardhar Vallabhbhai Patel National Police Academy, Hyderabad.

The letter received from Director, Sardhar Vallabhbhai Patel National Police Academy, Hyderabad along with its enclosures is placed on the High Court's Web site i.e., <https://aphc.gov.in>

I therefore request you to communicate the said proforma among the District Judges, who satisfy the eligibility criteria as mentioned in the letter and to submit their willingness applications for the posts of Assistant Director (Law), General Central Service, Group "A" Gazetted, Non-Ministerial Level-11

in the Pay Matrix to the Hon'ble High Court on or before **25.12.2025** by SPEED POST or by any other mode.

The applications received after due date i.e. **25.12.2025** will be treated as filed.

**Yours sincerely,**

*Y V S B Anjan Kumar Sankar*

**REGISTRAR GENERAL**

Copy to:

The Registrar (I.T-cum-Central Project Co-Ordinator, High Court of Andhra Pradesh (with a request to upload the above said letter along with its enclosures in the High Court's Official website.)

सरदार वल्लभभाई पटेल राष्ट्रीय पुलिस अकादमी  
SARDAR VALLABHBHAI PATEL NATIONAL POLICE ACADEMY

भारत सरकार (गृह मंत्रालय)

Government of India (Ministry of Home Affairs)

हैदराबाद – 500 052 : Hyderabad – 500 052

No.15011/4/2015/Estt/A2 – 1628

Dated: 17<sup>th</sup> November, 2025

To,

- 1) All Ministries / Departments of Government of India.
- 2) The Secretary, Ministry of Law & Justice, Khan Market, New Delhi.
- 3) The Director of Prosecution, Home Department, Telangana.
- 4) The Director of Prosecution, General Administration (SR) Department (AP).
- 5) The Director Generals / Inspector Generals of Police of all States / UTs.
- 6) The Registrar to High Courts of all States / UTs.
- 7) The Director, National Judicial Academy, Bhadbhada Road, Suraj Nagar, Bhopal, Madhya Pradesh – 462 044.

Sub: **Nominations for filling up one post of Assistant Director (Law), General Central Service Group-A, Gazetted, Non-Ministerial, Level 11 in the pay matrix (67,700 – 2,08,700) in the SVP NPA, Hyderabad on deputation basis - Regarding.**

Sir,

Nominations are invited for one post of “Assistant Director (Law)”, General Central Service Group-A, Gazetted, Non-Ministerial, Level 11 in the pay matrix in this Academy on deputation for a period of one year.

2. The eligibility criteria (educational qualifications, experience, etc) and details of the post are furnished in the enclosed Annexure – I. The nominations of eligible officers along with the following documents may please be forwarded to this Academy through proper channel at the earliest and in any case not later than 60 days from the date of publication of the notice in the Employment News /Rozgar Samachar:

- a. Bio-data in the prescribed proforma (Annexure– II) duly attested.
- b. Attested copies of Annual Confidential Reports for the last five years. (w.e.f. 2019-20 to 2023-24)
- c. Details of major and minor penalty for the last 10 years.
- d. Certificate(s) of Integrity, Vigilance and Cadre Clearance.

The details including prescribed proforma and eligibility conditions etc are also available on SVP NPA website: <http://www.svpnpa.gov.in> under ‘Vacancies’ tab.

3. The Cadre Controlling Authorities may ascertain that the particulars of the nominated officers are correct as per their service records and meet the eligibility criteria.

4. It is requested that the above vacancy may kindly be circulated among all Departments/ Institutions/ Offices under your charge and also to host on their website.

5. This is issued with the approval of the Director.

Encl: Annexure- I & II

Yours faithfully,

  
(Rohini Priyadarshini P)  
Assistant Director (Estt.)

Copy to :

1. The Secretary to the Government of India, Ministry of Home Affairs, North Block, New Delhi – 110 001: For information please.
2. The AD (IT-II), SVP NPA for hosting the advertisement on the Academy’s website.

## Details of the post of Assistant Director (Law) in the SVP NPA, Hyderabad

1	Name of the Post	Assistant Director (Law)
2	Classification of the Post	General Central Service Group 'A' Gazetted (Non-Ministerial)
3	Scale of Pay	Level-11 of the Pay Matrix (Rs. 67,700-2,08,700/-)
4	DA, HRA & Other allowances	Admissible as per the Central Government Orders from time to time.
5	Training Allowance	Admissible as per the Central Government Orders from time to time.
6	Method of Recruitment	<b>By Deputation including short term contract.</b>
7	Eligibility Criteria:	<p>Essential:</p> <p>a) Officers of Central Government or State Government or Union Territory Administration or Public Sector Undertakings or recognized research institutions or Universities or Autonomous or Statutory Organisations:</p> <p>i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>ii) With five years' service in level-10 in the pay matrix (Rs. 56100-177500) or equivalent, rendered after appointment thereto on a regular basis in the parent cadre or department, or</p> <p>b) Officers of State Judicial service with 7 years' service and presently working in the pay scale of Rs. 39530-54010/- rendered after appointment thereto on regular basis in said parent cadre.</p> <p><b>Desirable:</b></p> <p>a) Possessing a Master's Degree in Law from a recognized University and having three years experience in teaching law subjects.</p> <p>Note: The maximum age limit for appointment by deputation (including short term contract) shall be not exceeding fifty-six years as on the closing date of receipt of application.</p>
8	Nature of duties	To impart training in law subjects to the trainees attending various courses in the Academy. Such other duties entrusted to him / her from time to time in connection with training programmes etc.

BIO,-DATA/ CURRICULUM VITAE PROFORMA

1. Name and Address ( in Block Letters)		
2. Date of Birth ( in Christian era)		
3. i) Date of entry into service		
3. ii) Date of retirement under Central/ State Government Rules.		
4. Educational Qualifications		
5. Whether Educational and other qualifications : required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the same)		
Qualifications / Experience required as mentioned in the advertisement / vacancy circular		Qualifications / experience possessed by the officer.
<b>Essential</b>		<b>Essential</b>
A) Qualification		A) Qualification
b) Experience		B) Experience
<b>Desirable</b>		<b>Desirable</b>
A) Qualification		A) Qualification
b) Experience		B) Experience
6. Please state clearly whether in the light of entries made by you above, you meet the requisite Essential Qualifications and work experience of the post.		

7. Details of Employment in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

Office Institution / Post held on regular basis	From	To	*Pay Band and Grade Pay/ Pay Scale of the post held on regular basis	Nature of duties ( in details) highlighting experience required for the post applied for.

\*Important: Pay-Band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only pay Band and Grade Pay / Pay scale of the post held on regular basis to be mentioned. Details of ACP / MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate may be indicated as below:

Office Institution / Pay, Pay Band, and Grade Pay drawn under ACP / MACP Scheme	From	To

8. Nature of present employment i.e. Adhoc or Temporary or Quasi-Permanent or Permanent			
9. In case the present employment is held on deputation / contract basis, please state-			
a) The date of initial appointment	b) Period of appointment on deputation / contract	c) Name of the parent office/ organization to which the applicant belongs.	d) Name of the post and pay of the post held in substantive capacity in the parent organization.
10. If any post held on Deputation in the past by the applicant, date of return from the last deputation and other details.			
11. Additional details about present employment: Please state whether working under (indicate the name of your employer against the relevant column) a) Central Government b) State Government c) Autonomous Organization d) Government Undertaking e) Universities f) Others.			
12. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.			
13. Are you in Revised Scale of Pay ? If yes, give the date from which the revision took place and also indicate the pre-revised scale.			
14. Total emoluments per month now drawn			
Basic Pay in the PB		Grade Pay	Total emoluments

15. In case the applicant belongs to an Organisation which is not following the Central Government Pay-scales, the latest salary slip issued by the Organisation showing the following details may be enclosed.

Basic Pay in the PB		Dearness Pay/ interim relief. other allowances etc ( with break –up details)	Total Emoluments.
16.A Additional information, if any, relevant to the post you applied for in support of your suitability for the post. This among other thing may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/ Advertisement). (Note: Enclose a separate sheet, if the space is insufficient)			
16.B Achievements: The candidates are requested to indicate information with regard to ; (i) Research publications and reports and special projects			

(ii) Awards/ Scholarships/ Official Appreciation (iii)Affiliation with the professional bodies / institutions/ societies and ; (iv)Patents registered in own name or achieved for the organization (v)Any research/ innovative measure involving official recognition (vi) Any other information. <b>(Note: Enclose a separate sheet if the space is insufficient)</b>	
17. Please state whether you are applying for deputation (ISTC)/Absorption/Re-employment Basis. #(Officers under Central /State Governments are only eligible for "Absorption". Candidates of non Government Organizations are eligible only for short term Contract).	
#( The option of 'STC'/ 'Absorption'/ Re-employment' are available only if the vacancy circular specially mentioned recruitment by "STC" or "Absorption" or "Re-employment").	
18. Whether belongs to SC / ST	

I have carefully gone through the vacancy circular/ advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification / Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information / details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/ withheld.

Signature of the Candidate

Date :

Contact Address \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_

Mobile No. \_\_\_\_\_

e-mail ID: \_\_\_\_\_

**Certification by the Employer/ Cadre Controlling Authority.**

The information / details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he / she will be relieved immediately.

2. **Also certified that;**

- i) There is no vigilance or disciplinary case pending/ contemplated against Shri /Smt \_\_\_\_\_
- ii) His/ Her integrity is certified.
- iii) His/ Her Dossier in original is enclosed/ photocopies of the ACRs for the last 05 years duly attested by an officer of the rank of Under Secretary of the Govt of India or above are enclosed.
- iv) No major/ minor penalty has been imposed on him/ her during the last 10 years **Or A** list of major/ minor penalties imposed on him / her during the last 10 years is enclosed (as the case may be).

Countersigned

\_\_\_\_\_  
(Employer/ Cadre Controlling Authority with Seal)

Note : Attested copies of Annual Confidential Reports for the preceding five years (from 2019-20 to 2023-24) along with Integrity, Vigilance Certificate and details of Major/Minor penalty for the last 10 years should be enclosed.